

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34.

C.P.(IB)/172(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Maheshwari Fuelchem Private Limited
Vs
New Bombay Paper Mills Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Naira Jeejebhoy a/w Adv. Swarnima Agarwal and Adv. Aditi Shrivastava i/b Bose & Mitro & Co., Ld. Counsel for the Operational Creditor present.
2. Counsel for the Operational Creditor seeks three weeks' time to file additional affidavit.
3. List this matter on 23.09.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)